

APPELLATE TRIBUNAL FOR ELECTRICITY  
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,  
New Delhi -110003

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Dated: 06.08.2020

**Corrigendum to Notification dated 01.08.2020**

Apropos to Notification dated 01.08.2020, regarding en-bloc adjournments due to prevailing medical emergency (COVID-19), it is clarified that there have been typographical errors in regard to dates of 25.08.2020 to 27.08.2020. Hence, the Notification dated 01.08.2020 qua said dates be read as:-

**Regular Matters:**

S.No.	Date already fixed	Next date of hearing
15	25.08.2020	24.11.2020
16	26.08.2020	25.11.2020
17	27.08.2020	26.11.2020

**Part-heard Matters:**

S.No.	Date already fixed	Next date of hearing
15	25.08.2020	20.10.2020
16	26.08.2020	21.10.2020
17	27.08.2020	22.10.2020

BY ORDER

Sd/-

DY. REGISTRAR

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi
3. Energy Bar Association, APTEL, New Delhi
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